

MR. SPEAKER : They are doing wrong. I want to submit that if he invites the hon. Minister and all of us during the mango season, his work will be accomplished.

SHRI YASHPAL SINGH : I was about to make this proposal. Will the hon. Minister accept our invitation and pay a visit to that place along with the hon. Chief Minister and in case he finds it necessary to accept the proposal of the hon. Member, is he prepared to issue immediate instructions in this regard ?

SHRI MADHAVRAO SCINDIA : Mr. Speaker, Sir, according to our criteria, we consider the construction of a flyover only when one lakh train vehicle units pass through the level crossing. Still we are prepared to consider this proposal if it comes to us through the concerned State Government. I want to inform the hon. Member that two meetings were held on 4th May and 3rd August respectively under the Chairmanship of the Minister of Public Works, Uttar Pradesh and in these meetings the proposal for the construction of 3 or 4 bridges was approved but this bridge did not figure in the meeting at all.

[English]

#### Airlink to Port Blair

\*400. SHRI MANORANJAN BHAKTA : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether there is any proposal to start air service from Delhi to Port Blair via Bhubaneswar;

(b) whether Government propose to extend air service from Madras to Port Blair via Car Nicobar at least once in a year; and

(c) if so, when the flight is likely to commence ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL) :  
(a) Yes, Sir.

(b) There is no such proposal.

(c) Does not arise.

MR. SPEAKER : The question Hour is over.

### WRITTEN ANSWERS TO QUESTIONS

[English]

#### Airport Management

\*387. SHRI D. P. JADEJA : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether the National Airports Authority is responsible for proper management of domestic airports;

(b) if so, the arrangements made at the airports and on the planes for complaints/suggestions by the passengers in regard to problems faced by them at the airports; and

(c) the action taken by the National Airports Authority on these complaints ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL) :

(a) Yes, Sir.

(b) Complaint registers are available with Caretakers on duty at airports. Suggestion cards are placed on board all Indian Airlines' flights. To encourage passengers to make constructive suggestions, in flight announcements are made soliciting their views.

(c) As soon as a complaint is received, the Aerodrome Officer incharge or the Controller of Aerodrome incharge takes immediate suitable remedial action.

#### Prosecution of Newspaper Establishments for Violation of Working Journalists (Fixation of Rates of Wages) Act

\*389. SHRI SATENDRA NARAYAN SINHA : Will the Minister of LABOUR be pleased to state :

(a) whether some newspaper establishments have been prosecuted for violation of